

**Central Administrative Tribunal
Principal Bench, New Delhi.**

CP-468/2014

in

OA-1646/2014

New Delhi this the 01st day of June, 2017.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Hon'ble Mr. Raj Vir Sharma, Member (J)

1. V.K. Kharbanada, Age 54, Yrs.
S/o Sh. Shiri Ram
Dy. Director (Engg.), All India Radio,
'B' casting House, Sansad Marg,
New Delhi-110001
2. A.K. Goyal Age 59, Yrs.
S/o Sh. B.B. Goyal
DDE, All India Radio, 'B' casting House,
Sansad Marg, New Delhi-110001
3. Trish Pal, Age 54, Yrs.
S/o Sh. Prakash Chand
DDE P&D Unit, DGAIR, Akashvani Bhawan,
New Delhi-110001.
4. Ratnakar Singh, Age 57, Yrs.
S/o Sh. R.B. Singh
DDE P&D Unit, DGAIR, Akashvani Bhawan,
New Delhi-110001
5. Kanwar Pal, Age 56, Yrs.
S/o Late Brahma Nand
DDE P&D Unit, DAGAIR, Akashvani Bhawan,
New Delhi-110001
6. S.D. Pant, Age 54, Yrs.
S/o Sh. Keshav Datt Pant
DDE O/o ADG (R&D), AIR & Doordarshan, ITO
O/o ADG (R&D), New Delhi-110002
7. R.C. Singh, Age 57, Yrs.
S/o Late Leela Singh
DDE P&D Unit, DGAIR,
Akashvani Bhawan,
Sansad Marg, New Delhi-110001
8. Rakesh Tyagi, Age 53, Yrs.
S/o Sh. Ishwar Dayal Tyagi
DDE P&D Unit, DGAIR, Akashvani Bhawan,

Sansad Marg, New Delhi-110001

9. K.K. Sharma, Age 52, Yrs.
S/o Sh. J.P. Sharma
DDE P&D Unit, DGAIIR,
Akashvani Bhawan, Sansad Marg,
New Delhi-110001
10. Akhilesh Kumar, Age 55 Yrs.
S/o Late Braj Mohan
DDE DGAIIR, Akashvani Bhawan,
Sansad Marg, New Delhi-110001
11. K.C. Sharma, Age 57, Yrs.
S/o Sh. Chandra Bhan Sharma
DDE DGAIIR, Akashvani Bhawan
Sansad Marg, New Delhi-110001
12. KJS Bawa, Age 55, Yrs.
S/o Sh. R.S. Bawa
DDE, CPC Doordarshan,
Khelgaon, New Delhi.
13. Mohan Lal, Age 52, Yrs.
S/o Sh. Hemchnder
DDE, CPC Doordarshan
Khelgaon, New Delhi.
14. Hirdesh Kumar, Age 51, Yrs.
S/o Sh. Ganga Ram
DDE National Channel AIR, Todapur, Delhi.
15. Sushil Kr. Goyal, Age 57, Yrs,
S/o Late B.B.L. Goyal
DDE O/o ADG (North Zone) AIR&DD,
New Delhi-110011
16. Sanjeev Pandey, Age 52, Yrs.
S/o Sh.R.A. Pandey
DDE O/o ADG (North Zone) AIR & DD,
New Delhi-110011
17. D.N. Gupta, Age 59, Yrs.
S/o Late R.D. Gupta
DDE O/o ADG (North Zone) AIR&DD, New Delhi
18. Anand Arya, Age 58, Yrs.
S/o Sh. R.K. Arya
DD O/o ADG (R&D) AIR&DD New Delhi.
19. A.K. Tikku, Age 63, Yrs.
S/o Sh. Bal Krishan Tirkoo
Retired ADE DGAIIR New Delhi.

20. M. Yaseen, Age 63, Yrs.
S/o Sh. Abdul Hamid
Retired ADE DGAIR New Delhi.

21. S. Haider Ali, Age 63, Yrs.
S/o Sh. Gazanfar Ali Nagvi
Retired ADE O/o ADG (NZ) AIR & DD New Delhi

22. N.K. Parsad, Age 54, Yrs.
S/o Sh. Rajendra Prasad
DDE, HPTAIR, Kingsway Camp, Delhi-110036

23. Chandresh Kant, Age 60, Yrs
S/o Sh. Surender Kumar Goel,
Retired DDE HPTAIR, Khampur, Delhi-1100036

24. R. Sekar, Age 58, Yrs.
S/o Sh. S. Rajnagam
DDE O/o ADG (WZ) AIR&DD Mumbai

25. A.R. Vibute, Age 48, Yrs.,
S/o Sh. Ram Chander Vibute
DDE, DMC Kolhapur (Maharastra)

26. N.M. Nlengakar, Age 63, Yrs.
S/o Sh. N. Kumaram Nilegnkar
Retired ADE AIR Aurangabad (A.P.) ... Applicants

(Mr. Himanshu Gautam, Mr. T.N. Tripathi with Ld. Sr. Counsel Ms. Jyoti Singh)

Versus

Union of India through

Sh. Bimal Julka
Secretary
Ministry of Information and Broadcasting,
Shastri Bhawan,
New Delhi.

... Respondents

(Mr. S M Arif-R-2
Mr. Sameer Aggarwal-R-1)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Today, when this matter was taken up, learned counsel for the respondent No.2 has produced a copy of the order dated 19.05.2017 by which promotion of the applicants to the post of Senior Time Scale has also been ante-dated.

Learned counsel submitted that with the passing of this order, the order of this Tribunal has been fully complied with.

2. Learned Sr. Counsel Ms. Jyoti Singh appearing on behalf of petitioners, however, submitted that the respondents have yet to grant benefit of pay fixation/pension fixation to the applicants.

3. In view of the above, we direct that pay as well as pension fixation of the applicants as a consequence of this order shall be carried out by the respondents within a period of eight weeks from the date of receipt of certified copy of this order.

4. Our order has been substantially complied with. Therefore, this CP is closed and notices issued to the respondents are discharged.

5. Since our order has now been complied with, we do not intend to proceed any further with respect to Sh. Sameer Aggarwal. Proceedings against him are dropped.

(Raj Vir Sharma)
Member (J)

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(Shekhar Agarwal)
Member (A)